

this purpose peiodical check up should be made compulsory for the whole population of the country and proper arrangements should be made for such check ups at the divisional level.

Therefore, we request the Central Government to take necessary steps in this connection.

- (vi) **Need to set up a National Park-cum-Zoo in and around Nasik**

[English]

DR. VASANT NIWRUTTI PAWAR (Nasik): Maharashtra State is having vast areas of forest land with different varieties of animals. Nasik district in Maharashtra is one of the most important centres for business, agricultural, industrial, as well as pilgrimage. Every day large number of people visit Nasik in connection with their business activities as well as pilgrimage. There is a genuine need to set up local National Park-cum-Zoo in and around Nasik. This will be of great use to public in Nasik as well as to those visiting for different places.

I would, therefore, request the hon. Minister for Environment and Forests to set up a National Park cum Zoo in and around Nasik at an early date.

12.44 hrs.

STATUTORY RESOLUTION RE:
DISAPPROVAL OF THE MER-
CHANT SHIPPING (AMENDMENT)
ORDINANCE - *Contd.*

AND

MERCHANT SHIPPING (AMEND-
MENT) BILL

As passed by Rajya Sabha

[English]

MR. SPEAKER: We will now take up item Nos. 11 and 12 together, Statutory Resolution and Merchant Shipping (Amendment) Bill.

Shri Basudeb Acharia, you had promised— I was hearing from the Chamber — that you would complete in five minutes' time.

[Translation]

Yesterday the Bill was allotted one hour out of which Shri Basudeb Acharia spoke for half an hour

[English]

SHRI BASUDEB ACHARIA (Bankura): Yesterday, What I was emphasising was that there is no necessity for the amendment of the four sections for which the hon. Minister has come forward with the Bill to replace the Ordinance. I was also dealing with the capacity utilisation of our Shipyards.

There was also a proposal for the diversification of the Hindustan Shipyard— about which also I mentioned —